

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DAULAT AGRO (INDIA) PRIVATE LIMITED OPERATING IN FOOD PROCESSING AND COLD STORAGE BUSINESS AT MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Daulat Agro (India) Private Limited CIN: U45209PN2006PTC128874
2. Address of the registered office	Mauni Complex, New Nagar Road, Sangamner, Maharashtra – 422 605
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Khandarmal, Ghargaon, Sangamner, Maharashtra
5. Installed capacity of main products / services	There are no operations in the Company
6. Quantity and value of main products / services sold in last financial year	The financial statement for F.Y. 2023-2024 shows that the revenue of the Corporate Debtor is NIL.
7. Number of employees / workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on daulat.cirp@sparkresolutions.co.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to daulat.cirp@sparkresolutions.co.in
10. Last date for receipt of expression of interest	13 th October 2024
11. Date of issue of provisional list of prospective resolution applicants	16 th October 2024
12. Last date for submission of objections to provisional list	21 st October 2024
13. Date of issue of final list of prospective resolution applicants	24 th October 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th October 2024
15. Last date for submission of plans	25 th November 2024
16. Process email id to submit EOI	daulat.cirp@sparkresolutions.co.in



S. Gopalakrishnan
Mr. S. Gopalakrishnan
Resolution Professional

In the matter of Daulat Agro (India) Private Limited
IBBI Registration Number: IBBI/PA-002/IP-N00151/2017-18/10398
IBBI Registered Address: 203, The Ghatkopar Nilkanth CHS,
Jethabhai Lane, Ghatkopar (East), Mumbai 400077
Date : 28th September 2024
Place: Mumbai